

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 314
IA-3505/2024, Dissolution.A-20/2024

IN
IB-720(ND)/2022

IN THE MATTER OF:

M/s. Montage Enterprises Pvt Ltd. Petitioner/Applicant

Vs.

Vidharva Trading Pvt. Ltd. Respondent

Order u/S. 9 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 16.07.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner :

For the Respondent :

ORDER

Dissolution.A-20/2024

Ms. Prachi Darji, Ld. Counsel for the Liquidator seeks two weeks time to comply with the order dated 05.06.2024.

List the matter **on 08.08.2024.**

IA-3505/2024

List the matter **on 08.08.2024.**

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Ajay

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)